

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

counter not
filed.
For brother
order.
Patra Bench
21/2

Free copy
of the order
dt. 22. 2-02 given
to Mrs. S.B. Jena,
A.C.C.

Patra Bench
6/3
S.O

counter by
R-1 to R-3 has
been filed. copy
not served.

For brother
order.
Patra Bench
21/3

counter copy
served.

For admission.
Patra Bench
19/4

copy of order
dt. 29.7.03 prepared by
counsel for both
sides.

for
30/7

Patra
30-7-03
S.O

Of. 22.04.02.

None appears for the petitioner.
This is a division bench matter
put up before next division bench.

Member (J).

ORDER DT. 29.7.2003.

Heard Mr. H. P. Rath, learned counsel
for the applicant and Mr. S. B. Jena, learned
Additional Standing Counsel for the Respondents.
By filing Memo dated 24.7.2003, he has sought
permission to withdraw this OA to exhaust
departmental/other remedies. In this view of
the matter, the applicant is permitted with
to withdraw this OA and the OA is accordingly
disposed of as withdrawn.

Vice-Chairman 29/7

Member (Judicial)